Employment of Mannual Scavengers and Construction of Dry Latrines (Prohibition) Act, 1993

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE (SHRI RAMAKANT D. KHALAP): On behalf of Prof. Ummareddy Venkateswarlu, I beg to lay on the Table—

A copy of the Employment of Manual Scavengers and Construction of Dry Latrines (Prohibition) (Central) Rules; 1997 (Hindi and English versions) published in Notification No. G.S.R. 265 in Gazette of India dated the 21th June, 1997, under sub-section (3) of section 22 of the Employment of Manual Scavengers and Construction of Dry Latrines (Prohibition) Act, 1993.

[Placed in Library *See No.* LT. 2273/97]

Annual Report and Review by the Govt. of working of the Acharya Harihar Regional Centre for Cancer Research & Treatment Society, Cuttack, for 1995-96, etc.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY): I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Acharya Harihar Regional Centre for Cancer Research & and Treatment Society, Cuttack, for the year 1995-96, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Acharya Harihar Regional Centre for Cancer Research and Treatment Society, Cuttak, for the year 1995-96.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library *See No.* LT. 2292/97]

Statements showing action taken by the government on the assurances, promises and undertakings given by the Ministers

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : Sir, I beg to lay on the Table :

A copy each of the following statements (Hindi and English versions) showing action taken by the Government on the assurances, promises and undertakings given by the Ministers during the various sessions of Eighth, Tenth and Eleventh Lok Sabha :

[Placed in Library *See No.* LT. 2274/97]

(I)	Statement No. XXXII [Placed in Library *See No.* LT. 2274/97]	—	Eighth Session, 1987	Eighth Lok Sabha
(II)	Statement No. XXXVII [Placed in Library *See No.* LT. 2275/97]	—	First Session, 1991	Tenth Lok Sabha
(III)	Statement No. XXXI [Placed in Library *See No.* LT. 2276/97]	—	Second Session, 1991	
(IV)	Statement No. XXXI [Placed in Library *See No.* LT. 2277/97]	—	Fourth Session, 1992	
(V)	Statement No. XXVIII [Placed in Library *See No.* LT. 2278/97]	—	Sixth Session, 1993	
(VI)	Statement No. XXIV [Placed in Library *See No.* LT. 2279/97]	—	Seventh Session, 1993	
(VII)	Statement No. XXIII [Placed in Library *See No.* LT. 2280/97]	—	Eighth Session, 1993	
(VIII)	Statement No. XXI [Placed in Library *See No.* LT. 2281/97]	—	Ninth Session, 1994	
(IX)	Statement No. X [Placed in Library *See No.* LT. 2282/97]	—	Tenth Session, 1994	
(X)	Statement No. XVI [Placed in Library *See No.* LT. 2283/97]	—	Eleventh Session, 1994	
(XI)	Statement No. XIV [Placed in Library *See No.* LT. 2284/97]	—	Twelfth Session, 1994	